

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 4914.
TO BE ANSWERED ON MONDAY, THE 26TH MARCH, 2018.**

SCHEDULED CASTE ENTREPRENEURS

4914. SHRIMATI KAMLA DEVI PATLE:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether there are figures related to Scheduled Caste entrepreneurs running medium and small industries in the country at present;
- (b) if so, the details thereof, State/ UT-wise including Chhattisgarh;
- (c) whether the Government proposes to encourage Dalit Indian Chamber of Commerce and Industry for the purpose;
- (d) if so, the details thereof; and
- (e) the other steps taken/proposed to be taken by the Government to encourage the Schedule Caste entrepreneurs in the country?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI C.R. CHAUDHARY)**

- (a) & (b):** Ministry of Micro, Small & Medium Enterprises (MSME) has notified Udyog Aadhaar Memorandum (UAM), a one page online registration system for MSMEs based on self – certification since 18th September 2015. This is a path breaking step to promote ease-of-doing-business for MSMEs in India as the UAM replaces the filing of Entrepreneurs' Memorandum (EM part-I & II). A MSME just need to file online, a simple one-page UAM on <http://udyogaadhaar.gov.in> to instantly get a unique Udyog Aadhaar Number (UAN). The information sought is on self-certification basis and no supporting documents are required at the time of online filing of UAM. Revised notifications were also issued on 10.01.2017 and 30.06.2017 for inclusion of new features including editing provisions. More than 4.98 lakh Schedule Caste Enterprises have registered under UAM since issuance its notification. State-wise details of Schedule Caste Enterprises registered under UAM is given at Annexure-I.

(c) to (e): Further, Ministry of Micro, Small & Medium Enterprises (MSME) has launched National Scheduled Caste and Scheduled Tribe Hub (NSSH) in October 2016 to provide professional support to SC/ST entrepreneurs to fulfill the obligations under the Central Government Public Procurement Policy for Micro and Small Enterprises Order 2012, to adopt applicable business practices and leverage the Standup India initiatives. Various organizations/industry associations including Dalit Indian Chamber of Commerce & Industry (DICCI) have been involved for dissemination of information regarding NSSH and various schemes of the Ministry of Micro, Small & Medium Enterprises (MSME).

The Department of Social Justice and Empowerment is implementing Venture Capital Fund for Scheduled Castes in order to promote entrepreneurship and others among the target population through the Industrial Financial Corporation of India Venture Capital Fund for Scheduled Castes. Till date, an amount of Rs.240.04 crore has been sanctioned among 66 companies owned by SC Entrepreneurs whereas an amount of Rs.168.40 crore has been disbursed to 52 companies under the fund. The State wise number of companies' sanctioned financial assistance till so far is provided at Annexure-II.

ANNEXURE- I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 4914 FOR ANSWER ON 26.03.2018.

State-wise UAM registered under schedule caste category as on 20.03.2018

SL. No.	State Name	Total UAM Reg.	Micro	Small	Medium
1	ANDHRA PRADESH	46022	43459	2546	17
2	ARUNACHAL PRADESH	9	7	2	0
3	ASSAM	175	153	21	1
4	BIHAR	129040	127700	1178	162
5	CHHATTISGARH	1354	1191	162	1
6	GOA	46	34	10	2
7	GUJARAT	6892	6281	591	20
8	HARYANA	4023	3838	183	2
9	HIMACHAL PRADESH	616	556	58	2
10	JAMMU AND KASHMIR	79	70	9	0
11	JHARKHAND	7167	7073	92	2
12	KARNATAKA	8328	7092	1168	68
13	KERALA	2286	2169	112	5
14	MADHYA PRADESH	36958	36137	795	26
15	MAHARASHTRA	43056	39675	3278	103
16	MANIPUR	366	296	68	2
17	MEGHALAYA	6	6	0	0
18	MIZORAM	7	5	2	0
19	NAGALAND	2	2	0	0
20	ODISHA	10605	10437	167	1
21	PUNJAB	3553	3356	193	4
22	RAJASTHAN	19678	18901	759	18
23	SIKKIM	13	11	2	0
24	TAMIL NADU	23528	21411	2075	42
25	TELANGANA	26064	17291	8732	41
26	TRIPURA	236	209	26	1
27	UTTAR PRADESH	103151	100644	2422	85
28	UTTARAKHAND	903	866	36	1
29	WEST BENGAL	21228	20717	484	27
30	ANDAMAN AND NICOBAR ISLANDS	32	26	6	0
31	CHANDIGARH	125	107	18	0
32	DADAR AND NAGAR HAVELI	24	20	4	0
33	DAMAN AND DIU	22	17	5	0
34	DELHI	2288	2097	189	2
35	LAKSHADWEEP	0	0	0	0
36	PUDUCHERRY	250	215	35	0
	Total	498132	472069	25428	635

ANNEXURE- II

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) TO (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 4914 FOR ANSWER ON 26.03.2018.

State/UT-wise (including Chhattisgarh) number of Companies owned by SC entrepreneurs who have been sanctioned financial assistance under Venture Capital Fund for Scheduled Castes (VCF-SC)

STATES	No's of Companies (owned by SC entrepreneurs) sanctioned Financial Assistance till date
Punjab	4
Gujarat	3
Maharashtra	19
Delhi NCR	3
Telaneana	10
Andhra Pradesh	6
Uttar Pradesh	5
Tamil Nadu	4
Karnataka	3
Pondicherry	2
West Bengal	2
Assam -North East	1
Haryana	1
Chattisgarh	1
Himachal Pradesh	1
Bihar	1
TOTAL	66
